

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB - 758/ND/2020
IA/3433/2020

IN THE MATTER OF:

360 Realtors LLP

Vs

International Land Developers Pvt Ltd

....Applicant

....Respondent

SECTION

U/S 9 IBC Code 2016

Order delivered on 31.08.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vaibhav Mahajan and Ms. Harshita Agarwal for OC

For the Respondent :

ORDER

The present application is filed on behalf of the petitioner praying therein to list the CP (IB-758/ND/2020) for early hearing.

Heard the Ld. Counsel for the petitioner Ms. Harshita Agarwal and perused the averments made in the application and we find that there is no such urgency and the other similar matters are also pending for hearing and during the virtual hearing, we are taking up only the urgent matters, therefore, we do not think it proper to fix the date for early hearing in this matter . Hence prayer^{for} early listing is rejected. With this order the present application **stands disposed off.**

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)